

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.215/93

DATE OF DECISION: 5.10.1993

E.Prakashan .. Applicant
Mr.P.V.Mohanani .. Advocate for the Applicant

vs.

1. Director General,
Directorate General, I.T.B.Police,
(M.H.A), Government of India, Block-2, CGO Complex,
Lodhi Road,
New Delhi.
2. The Director,
Office of Director of Census Operation,
U.T. of Lakshadweep, XXXV/1376(3),
M.G Road, Kochi. .. Respondents

Mr.George C.P.Tharakan .. Advocate for the Respondents

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

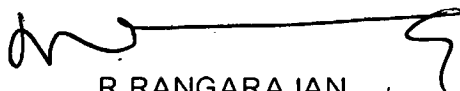
THE HON'BLE MR.R.RANGARAJAN, ADMINISTRATIVE MEMBER

JUDGMENT

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Applicant has addressed the Registrar of this Tribunal to say that his grievances have been redressed and that he desires to withdraw the application. Leave is granted and the application is dismissed as 'withdrawn'.

Dated the 5th October, 1993.


R.RANGARAJAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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